

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 1416
TO BE ANSWERED ON 08.12.2015

Appointments at NATRIP

1416. SHRI RAGHAV LAKHANPAL:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of appointments made to senior posts at NATRIP in the current year;
- (b) the details of policy and procedure followed in making these appointments;
- (c) the total funding by way of Government grant made available to NATRIP in the last one year;
- (d) whether any complaint relating to irregularities in the utilisation of these funds has been received by the Government; and
- (e) if so, the details thereof and the corrective steps taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a): During the current year the following appointment were made at Senior level:-

1. CEO&PD, NATIS. Through open advertisement.
2. Director (Fin. & Admn.), NATIS –Additional Charge given to Controller of Accounts, DHI.

(b): The post of CEO&PD, NATIS, was advertised in leading national dailies and websites of DHI and DoPT. The short listed candidates were called and interviewed and final selection was made with the approval of ACC.

The post of Director (Fin. & Admn.), NATIS, was advertised in leading national dailies and websites of DHI. However, no suitable candidate was found. Meanwhile Controller of Accounts, DHI, has been given additional charge of Director (Fin. & Admn.), NATIS.

(c): The detail of total funding by way of Government grant made available to NATRIP in the last one year is given below:-

| Sanctioned order and Date | Date of Receipt | Amount in Crore |
|-----------------------------|-----------------|-----------------|
| 2(1)/13-NATIS dt.13.06.2014 | 28.06.2014 | 100.00 Crore |
| 2(1)/13-NATIS dt.28.10.2015 | 29.10.2014 | 141.91 Crore |

(d): No complaint relating to irregularities in the utilization of these fund.

(e): Not applicable.
